

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1240/2022, IA (IBC)/944/2023 in Company Petition IB/238/2022
NAME OF THE COMPANY	KMC Construction Limited
NAME OF THE PETITIONER(S)	SREI Equipment Finance Ltd
NAME OF THE RESPONDENT(S)	KMC Construction Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1240/2022

Present: Ld. Counsel Mr. Y. Suryanarayana along with Ms. Lokireddy
Madhavi Latha for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

Matter is adjourned to 12.06.2024.

IA (IBC)/944/2023

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana along with Ms. Lokireddy
Madhavi Latha for the Respondent.

Matter is adjourned to 12.06.2024.

**SD/-
MEMBER (T)**

**SD/
MEMBER (J)**